

**OFFICE OF THE DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT, PATIALA HOUSE COURTS, NEW DELHI**

ORDER

In partial modification of order no. 10172-252/Admn./Committee/D&SJ/NDD/2022 dated 28.04.2022 the following Committee at New Delhi District, Patiala House Courts Complex is hereby re-constituted, consisting of the following Judicial Officers/Members, with immediate effect :

S. No.	Name of the Committee	Name of the Judicial Officer/Member	Designated As
1	Committee for removal of discrepancies in the quarterly report. <i>(filed in compliance with the directions given in Judgment dated 10.09.2014 of the Hon'ble High Court of Delhi in CrI. M.C. 4485/2013-Manjit Singh vs. State)</i>	Sh. Rajesh Kumar Singh Ld. Judge, Family Court,	Chairperson
		Ms. Manjusha Wadhwa, Ld. P.O. MACT	Member
		Ms. Snigdha Sarvaria, Ld. CMM	Member
		Ms. Swati Sharma, Ld. ACMM-02	Member
		Deputy Commissioner of Police, New Delhi District <i>(Ms. Sheela Madhusudan, Br. Incharge)</i>	Member/Ex. Officio

Note : 1. The Branch Incharge concerned shall ensure that the files of the aforesaid Committee are presented before the Ld. Chairperson or Member(s) as and when required. In case, The Branch Incharge happens to be on leave, the Dealing Official of the said branch shall present the file so required, till further orders.

2. The Chairperson is requested to get minutes of meeting prepared by his own Sr. PA/PA posted in his court..

(Dhanu Singh Sharma)
Principal District & Sessions Judge
New Delhi District, Patiala House Courts, New Delhi.

No. 12986-13043 Admn./Committee/Pr.D&SJ/NDD/2022

Dated : 26/05/22

Copy forwarded for information to :

1. The Registrar General, Hon'ble High Court of Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal Judge/Judge, Family Court, New Delhi District, New Delhi.
4. The Judge Incharge, Mediation Centre, New Delhi District, PHC, ND.
5. All the Judicial Officers, New Delhi District, New Delhi.
6. All the Members concerned.
7. The Superintendent, NDDLSA, New Delhi District, PHC.
8. All the Branches Incharge New Delhi District, PHC, ND.
9. P.S. to the undersigned.
10. The APRO, New Delhi District, PHC, ND.
11. Website Committee (Hindi & English), THC, Delhi.
12. The District System Administrator, NDD to upload the same on the website of this District.
13. The Care Taker, Care Taking Branch, NDD to display on notice board.
14. The Dealing Assistant R&I Section, NDD to upload on LAYERS.

Principal District & Sessions Judge
New Delhi District, Patiala House Courts,
New Delhi